

OA.972/96

DATE

~~OFFICE NOTE~~

ORDERS

25.10.96

Heard Sri B.S. A. Satyanarayana
for the applicant and Sri K.S. Rama
Prasad for Sri K. Ramuloo.

At the request for the respondents'
counsel, list this case on 6.11.96.
No further time will be granted.
Reply in the meanwhile.


HRR
M(A)

21-11-96

Order is delivered. The OA is
disposed of by common order (OA.665/96
972/96 and 1248/96). Orders vide
separate sheets.

HHRP
M(A)

Part. II and III.
Described.
Judgment copy.
Attach Bench case no. 665/96.
and 1248/96.
P. Singh
22/2/2009